

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2319  
ANSWERED ON:16.08.2011  
PENDING BILLS  
Ju Dev Shri Dilip Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has received several Bills from various State Governments for approval;
- (b) if so, the names of the Bills received during the period 2006-07 to 2010-11;
- (c) the names of the Bills approved and pending alongwith the reasons for pendency, separately, State-wise;and
- (d) the time by which the pending Bills are likely to be approved?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam.

(b) & (c): A Statement containing State-wise list of Bills received for approval and finalized since January, 2006 giving status of each Bill is attached at Annexure.

(d): The State Legislations are examined from three angles viz.

(i) Repugnancy with Central Laws. (ii) Deviation from National or Central Policy and (iii) legal and Constitutional validity. Whenever necessary, the State Governments are advised to modify/amend provision of such legislations keeping the above in view. With a view to expeditiously arrive at a decision, discussions are also held with State Governments and Ministries/Departments of the Government of India. Hence no time-frame can be fixed in this behalf.